

OFFICE OF THE  
DISTRICT & SESSIONS JUDGE  
KHOWAI TRIPURA

No. F. 9(19)-DJ/Judl/KHW/2019/ 3625

Dated, Khowai, the 3<sup>rd</sup> October · 2019

To  
The Registrar (Judicial)  
Hon'ble High Court of Tripura  
AGARTALA

Subject:-Furnishing of monthly Statement regarding pendency & Disposal (Consolidated)report for the month of SEPTEMBER, 2019 under the Jurisdiction of Khowai Judicial District

Reference:- No.F.4(37)-HC/2019709-21, dated Agatala the 11.01.2019.

Sir,

With reference to the subject cited above, I am furnishing herewith the statment egarding pendency & disposal(Consolidated) report for the month of September, 2019 for favour of your kind information and doing the needful.

Name of the Court	Civil		Criminal		Petty Case		Total	
	Pending	Disposal	Pending	Disposal	Pending	Disposal	Pending	Disposal
District & Sessions Judge, Khowai : Tripura	215	16	298	13	0	0	513	29
Chief Judicial Magistrate-cum-Civil Judge(Sr. Div), Khowai : Tripura.	53	3	116	77	134	38	303	118
Civil Judge(Jr. Div)-J.M. 1 <sup>st</sup> Class, Khowai : Tripura.	31	3	115	17	135	167	281	187
Judicial Magistrate 1 <sup>st</sup> Class-cum-Civil Judge(Jr. Div) Khowai : Tripura.	17	1	80	27	117	48	214	76
<b>Total=</b>	<b>316</b>	<b>23</b>	<b>609</b>	<b>134</b>	<b>386</b>	<b>253</b>	<b>1311</b>	<b>410</b>

Yours faithfully



(P.K. DATTA)  
District & Sessions Judge  
Khowai, Tripura

dlc avr  
3-10-19